

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.95/ BB/2017	-	Admission	252(3)	Ray Interiors & Advertising (India) Pvt. Ltd. Vs ROC.

**ORDER**

Matter is listed today for compliance of the objections raised by the Registry. No representation for petitioner. PCS is absent. List it 13/09/2017 for compliance.

  
**Member (T)**

  
**Member (J)**